ITEM NOS.3 + 40

COURT NO.4

SECTION XVI-A

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 23451/2020

(Arising out of impugned final judgment and order dated 09-10-2020 in IA No. 48/2014 09-10-2020 in CM No. 4036/2020 09-10-2020 in CM No. 4065/2020 passed by the High Court Of Jammu & Kashmir And Ladakh At Jammu)

BROADWAY ENTERPRISES PRIVATE LIMITED & ANR. Petitioner(s)

VERSUS

S.K. BHALLA & ORS.

Respondent(s)

([ONLY I.A. NO. 10121/2023 IN SLP(C)NO.15991-15993/2022 IS LISTED UNDER THIS ITEM.])

WITH SLP(C) No. 15991-15993/2022 (XVI-A) FOR CLARIFICATION/DIRECTION ON IA 10121/2023 IA No. 10121/2023 - CLARIFICATION/DIRECTION)

SLP (C) D. No. 3569/2023 IA No. 21994/2023 - CONDONATION OF DELAY IN FILING IA No. 21997/2023 - EXEMPTION FROM FILING CERTIFIED COPY OF THE IMPUGNED JUDGMENT IA No. 21993/2023 - PERMISSION TO FILE SLP IA No. 21999/2023 - EXEMPTION FROM FILING O.T.

Date : 31-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Muzafar Khan, Adv. Mr. Shishir Pinaki, Adv. Mr. Vijendra Mishra, Adv. Mr. Dhanaeswar Gudapalli, Adv. Mr. Kasoju Mahesh Chary, Adv. Ms. Mallika Das, Adv. Mr. D. Mahesh Babu, AOR Mr. Rashid N Azam, Adv. Mr. Nasim Anwar, Adv. Mr. Rahul Yadav, Adv. Mr. Shafik Ahmed, Adv. Mr. Jawaid H Khan, Adv. Ms. Pratima Singh, Adv.

Mr. Tarun Mohan, Adv.

Mr. V. Elanchezhiyan, AOR

M/s. Karanjawala & Co., AOR

For Respondent(s) Mr. Shailesh Madiyal, AOR Mr. Vaibhav Sabharwal, Adv. Mr. Akshay Kumar, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR

UPON hearing the counsel the Court made the following O R D E R

I.A. NO. 10121/2023 in SLP(C) Nos. 15991-15993/2022:

Learned counsel appearing for the petitioners seeks permission to withdraw the present Application.

Application stands dismissed as withdrawn.

SLP (C) D. No. 3569/2023:

Learned counsel appearing for the petitioners seeks permission to withdraw the present Special Leave Petition.

The present Special Leave Petition stands dismissed as withdrawn.

(R. NATARAJAN) ASTT. REGISTRAR-cum-PS (NISHA TRIPATHI) ASSISTANT REGISTRAR